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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 24.07.2025

NOTICE

Please take notice that the following matters listed in the Court - II on 21.07.2025, 22.07.2025 & 23.07.2025 respectively, were not taken up. The next dates of hearing are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Competition App. (AT) No. 13 of 2020 & I.A. No 1121 of 2021 Part Heard	Grasim Industries Ltd. Vs. Competition Commission of India & Anr.	21.07.2025	26.08.2025
		With		
2.	Competition App. (AT) No. 11 of 2020 Part Heard	Textile Consumers Foundation Vs. Competition Commission of India & Anr.	21.07.2025	26.08.2025
		With		
3.	Competition App. (AT) No. 14 of 2021 Part Heard	Grasim Industries Ltd. Vs. Competition Commission of India & Ors.	21.07.2025	26.08.2025

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4.	Comp. App. (AT) (Ins) No. 1404 of 2024 (With Defects) Part Heard	Surender Pal Singh Mangat Vs. Oriental Bank of Commerce (Now Punjab National Bank) & Ors.	21.07.2025	08.08.2025
		With		
5.	Comp. App. (AT) (Ins) No. 1405 of 2024 Part Heard	Gursimran Kaur Mann Vs. Oriental Bank of Commerce (Now Punjab National Bank) & Ors.	21.07.2025	08.08.2025
6.	Comp. App. (AT) No. 140 of 2021 Part Heard	Sumeet Vaid & Ors. Vs. AR Digital Wealth Pvt. Ltd. & Ors.	21.07.2025	27.08.2025
7.	Comp. App. (AT) (Ins) No. 1715 of 2024 & I.A. No. 7295 of 2024 Part Heard	Amit Chaturvedi Vs. Omkara Assets Reconstruction Pvt. Ltd. & Anr.	21.07.2025	11.08.2025
8.	Comp. App. (AT) (Ins) No. 483 of 2021 Part Heard	Sunil Kumar Agrawal Resolution Professional, GSS Procon Pvt. Ltd. Vs. New Okhla Industrial Development Authority & Ors.	22.07.2025	27.08.2025
		With		
9.	Comp. App. (AT) (Ins) No. 617 of 2021 Part Heard	Ajay Kumar Siwach Vs. New Okhla Industrial Development Authority & Ors.	22.07.2025	27.08.2025
	ran Heard			

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10.	Comp. App. (AT) (Ins) No. 2151 of 2024 & I.A. No. 8010, 8011, 8012 of 2024 Part Heard	Paradise Systems Pvt Ltd & Anr. Vs. Aadhar Infraholding Ltd & Ors.	22.07.2025	29.08.2025
		With		
11.	Comp. App. (AT) (Ins) No. 705 of 2023 Part Heard	Energy Savings India Pvt. Ltd. Vs. BDR Builders and Developers Pvt. Ltd. & Ors.	22.07.2025	29.08.2025
		With		
12.	Comp. App. (AT) (Ins) No. 706 of 2023 Part Heard	Rahul Kumar Sharma Vs. BDR Builders and Developers Pvt. Ltd. & Ors.	22.07.2025	29.08.2025
10	G A (AFF)	D 1 6361	22.07.2027	20.00.2025
13.	Comp. App. (AT) (Ins) No. 344 of 2022 Part Heard	Bank of Maharashtra Vs. Vandana Garg & Ors.	23.07.2025	28.08.2025
		With		
14.	Comp. App. (AT) (Ins) No. 345 of 2022	Central Bank of India Vs. Vandana Garg & Ors.	23.07.2025	28.08.2025
15.	Comp. App. (AT)	The Peersless General Finance	23.07.2025	11.08.2025
	No. 121 of 2022 Part Heard	Investment Company Ltd. Vs. Bhagwati Developers Pvt. Ltd. & Ors.		& 12.08.2025
		With		

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16.	Comp. App. (AT)	Shikha Holdings Pvt. Ltd. & Anr.	23.07.2025	11.08.2025
	No. 123 of 2022	Vs.		&
		Peerless General Finance and		12.08.2025
	Part Heard	Investment Company Ltd. & Ors.		
		With		
17.	Comp. App. (AT)	Jayanta Roy & Ors.	23.07.2025	11.08.2025
	No. 124 of 2022	Vs.		&
		The Peerless General Finance and		12.08.2025
	Part Heard	Investment Company Ltd. & Ors.		

By order of Hon'ble Chairperson -Sd/-Registrar